

CP 7/2000 in OA 596/91

9/6/2000-26.

Heard Shri D. S. Kale,
learned Advocate for
petitioner on CP 7/2000.

This CP is filed with
regard to the order
in the OA which is
dated 27/4/94.

The CP is filed on
21/10/99 i.e. after
about 5 1/2 years.

The case is clearly
and hopelessly time
barred.

CP cannot be
considered at this
stage and is hereby
rejected.

The Application for
condonation of delay
is also rejected.

BMB

(B. M. Bahadur)
M.A.

(S. L. Jain)

M(J)

slip.

order/dec. sent dated
to App. on 9/6/00
on 18/7/00

14/7/00

(V)